

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA(I.B.C)/2584(CH)2023

IA(I.B.C)/1797(CH)2022

442/2024

IA(I.B.C)/1000(CH)2024

CONT.A.(IBC)/5(CH)2024

In

CP (IB) No. 593/Chd/Pb/2019

(Admitted)

IN THE MATTER OF:

M/s Intec Capital Ltd.

... **Petitioner-Financial Creditor**

Versus

M/s Victor Drop Forgings Pvt. Ltd.

... **Respondent-Corporate Debtor**

Under Section: 7, 60(5), 19(2), 99, IBC 2016

Order delivered on 29.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.06.2024.

Sd/-
Court Officer

Priyanka
April 29, 2024